

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

Subject: Engagement of Research Assistant in the High Court of Jammu & Kashmir and Ladakh.

ORDER

No:- 1214 of 2023/RG

Dated:- 16/10/2023

Whereas, vide Advertisement Notice No. 02 of 2023 /RG/GS dated 11.04.2023, process was initiated for filling up of 03 vacant positions of Research Assistants and for preparation of a panel, to be utilized for filling up of future anticipated positions, which shall be valid for a period of one year.

Whereas, upon completion of the selection process, the first ten candidates, in order of merit, were engaged as Research Assistants vide Order No. 1017 of 2023 /RG/GS dated 01.09.2023, with the explicit condition that the engaged candidates shall furnish an undertaking before the Registrar General, High Court of J&K and Ladakh, in terms of Guidelines No. 8 of the Notification No. 578 dated 30.08.2016, as amended from time to time, failing which he/she shall not be allowed to take up the assignment. Likewise, an approved panel, to be utilised for filling up of future anticipated positions, which shall be valid for a period of one year, was also notified/put in public domain.

Whereas, one Ms. Vishali Magotra (Transaction ID 23020000678) D/o Kasturi Lal Magotra, R/o H.No. 132, Patoli Magotrian, near J&K Bank ATM, Jammu who was engaged as Research Assistant vide order No. 1017 of 2023 /RG/GS dated 01.09.2023, did not join within the stipulated period. Further, the extended term of another Research Assistant namely Ms. Saiqa Jan (engaged initially vide Order No. 969 of 2021/RG/GS dated 13.10.2021) is also expiring on 16.10.2023 meaning thereby that 02 positions of Research Assistants will be available by 17.10.2023 which are to be filled from the candidates figuring next in merit in the approved panel.

Whereas, the next 02 candidates in the approved panel (in order of merit) are Ms. Aafreen Manzoor and Ms. Zarabi U Mabsusah who are to be engaged against the aforesaid 02 positions of Research Assistants.

Keeping in view the facts mentioned above, it is hereby ordered that:-

1. Engagement of Ms. Vaishali Magotra, D/o Shri Kasturi Lal Magotra R/o H. No. 132, Patoli Mangotrian, near J&K Bank ATM, Jammu as Research Assistant vide Order No. 1017 of 2023 /RG/GS dated 01.09.2023 is hereby cancelled as she did not join within the prescribed time; and

2. The following candidates who figure next in the approved panel (in order of merit), are hereby engaged as Research Assistants in the High Court of J&K and Ladakh, on consolidated honorarium of Rs. 40,000/- per month:-

S.No.	Transaction ID	Name of candidate	Parentage S/Shri	Address
1.	JKLHC23020000813	Ms. Aafreen Manzoor	Manzoor Ahmad Pampori	Shalla Kadal Habba Kadal, Srinagar
2.	JKLHC23020000576	Ms. Zarabi U Mabsusah	Dr. Abdul Rahim War	Hajibagh, Buchpora, Srinagar

- The engagement will be purely on contractual basis initially for a period of one year and shall be governed as per the guidelines issued by the High Court Vide Notification No. 578 dated 30.08.2016 as amended from time to time, which has been duly notified in the Government Gazette and uploaded on the official website of the Hon'ble High Court.
- The selected/engaged candidates shall furnish an undertaking before the undersigned in terms of Guidelines No. 8 of the Notification No. 578 dated 30.08.2016 as per Schedule-I of the Guidelines under reference, within seven days from the date of order failing which he/she shall not be allowed to take up the assignment.

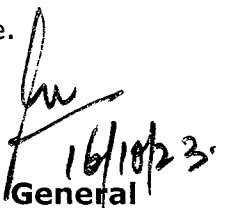
By order


(Shahzad Azeem)
Registrar General

No:- 43341-75/29/19s
Copy to the:-

Dated:- 16/10/2023

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh
2. Secretary to Hon'ble Mr. /Mrs. Justice _____
.....for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar for information.
4. Registrar Judicial, High Court of J&K and Ladakh, Jammu/ Srinagar.
5. Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar.
6. Registrar Recruitment, High Court of J&K and Ladakh, Jammu.
7. CPC, e-Court, High Court of J&K and Ladakh, Srinagar with the request to upload the same on official website of the High Court.
8. Director information, J&K, Jammu /Srinagar with the request to get the same published in the two English Daily Newspapers having wide circulation in the UT of J&K and UT of Ladakh.
9. Director Finance, High Court of J&K and Ladakh, Srinagar.
10. Accounts Officer, High Court of J&K and Ladakh, Jammu/Srinagar.
..... for information and necessary action.
11. I/c Library, High Court of J&K and Ladakh, Jammu / Srinagar for information and keeping the record of the same.
12. Concerned Research Assistant _____
.....for information and necessary Compliance.


Registrar General